


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(M)
26

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/37/2016
NAME OF THE PETITIONER(S) : P. Duraiswamy and 2 others
NAME OF THE RESPONDENT(S) : Coimbatore Vijay Machine Works Private Limited
& 5 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	P. DURAISWAMY	Petitioner.	

ORDER

Counsel for Petitioner present. No representation on behalf of Respondent.
Counsel for Petitioner prayed for time to submit arguments. At request, time is
enlarged. Put up on 17.08.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)